

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **23.02.2021** at **2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No	:	IBA/448/2020
NAME OF PETITIONER	:	Ankit P Doshi
NAME OF RESPONDENT	:	VKS Foods Pvt Ltd
SECTION	:	Sec.9 Rule 6 of IBC

ORDER

Due to lack of coram, the matter stands adjourned to **16.03.2021.**


(K. NATARAJAN)
DEPUTY REGISTRAR

ghk